

Declaration of Assets and Liabilities

Year 2022 (As on 31.01.2022)

I, **ALOK KUMAR RANJAN** son/daughter/wife of **SHRI SATYA NARAIN CHAUDHARY** aged 50 Years, belonging to **Bihar Legislative Assembly Secretariat, Patna** service and presently working as **Assistant** of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name Chanda Kumari	Dependent-1 Himanshu Ranjan	Dependent-2 Ananya Jaiswal (minor)	Dependent-3
(i)	Cash	Rs- 20,100/-	Rs-42,300/-	Rs- 3,200/-	Rs-900/-	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	i. Rs- 7,84,464.46 in SBI SB A/c ii. Rs- 12,274/- in PPF (The Co-operative Bank)	i. Rs- 1,10,640.76 in HDFC SB A/c ii. Rs- 6,84,692.00 in CBI Joint SB A/c iii. Rs- 1,10,000/- deposits in Sahara India	i. Rs- 11,007.07 in SBI SB A/c ii. Rs- 66,468.00 SBI PPF A/c iii. Rs- 13,000/- deposit in Sahara India	—	—
(iii)	Bonds, Debentures and shares in Companies	1. Rs- 10,000/- investment in Reliance Mutual Fund 2. Rs- 3,02,000/- Investment in SBI Mutual Fund 3. Rs- 20,000/- Capital Share in The Co-operative Bank	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. Rs- 22,090/- yearly Premium in TATA AIA for sum assured Rs-3,00,000/- 2. Rs- 13,141/- yearly premium in LIC for sum assured Rs- 2,75,000/- 3. Rs-10,000/- FD in LIC 4. Rs-330/- SBI Life PMJJBY 5. Rs-12/- SBI PMSBY 6. Rs- 2,20,296/- investment in NPS	1. Rs- 16,665/- yearly premium in LIC for sum assured Rs- 3,50,000/- 2. Rs- 10,000/- FD in LIC	1. Rs- 10,500/- yearly premium in LIC for sum assured Rs- 1,00,000/- (Premium paid and maturity in 2026) 2. Rs- 4743/- yearly premium in LIC for sum assured Rs- 1,00,000/-	Rs- 4668/- yearly premium in LIC for sum assured Rs- 1,00,000/-	—
(v)	Motor Vehicles (details of make, etc.)	Hero Honda, Passion Pro Reg. No.-BR31F-1122 (Make 2009)	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 40 gm. (approx) Silver & Silver Utensils 1.5 Kg. (approx) Silver Coin-155 pieces	Gold 180 gm. (approx) Silver 750 gm. (approx) Silver Coins-111 pieces	Gold 10 gm. (approx) Silver coin-5 pieces	Gold 25 gm. (approx) Silver 100 gm. (approx) Silver coin-5 pieces	—
(vii)	Other assets, such as values of claims / interests	Home appliances Computer, Air Coolers, Furniture, mobile etc.	Home appliances TV, Fridge, Geyser, Room Heater, Furniture, mobile etc.	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Signature

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (Chanda Kumari)	Dependant-1 (Himanshu Ranjan)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4 th share in undivided paternal agricultural land at Kodrkatta, PO-Barji, PS-Motipur, Dist.-Muzaffarpur	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 1/4 th share in undivided paternal non-agricultural land/house at Kodrkatta, PO-Barji, PS-Motipur, Dist.-Muzaffarpur 2. 1361.25 sq.ft. i.e. 1 katha, Khata no.-18, Plot no.-04(part), Thana no.-78, Rampur Chihut, PS-Parsa Bazar, (Phulwarisharif) Dist.-Patna	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4 th share in undivided paternal residential house at Kodrkatta, PO-Barji, PS-Motipur, Dist.-Muzaffarpur	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-

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	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 38,549/- AY 2021-22 PAN-AZCPR8266Q	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)


Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Place: **PATNA**

Name of Employee: **ALOK KUMAR RANJAN**

Date: **15.02.2022**

Designation: **ASSISTANT**

Department: **BIHAR LEGISLATIVE ASSEMBLY**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.